IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

No.(IB)-241(ND)/2017

SECTION: UNDER SECTION	N 9 IBC Code, 20	16
IN THE MATTER OF:		
Sh. Abhinav Mathur		Petitioner
M/s Indulge Beverages Pvt.	V/s Ltd.	Respondent
Coram:		Order delivered on 23.08.2017
R.VARADHARAJAN Hon'ble Member (Judicial)		
For the Petitioner	: Mr. Sameer	Rastogi, Advocate

ORDER

Ld. Counsel for Petitioner is present. Mr. Tuhin Jain stated to be the Director of the Company is also present. It is represented on behalf of the Company that matter will be settled within a period of 7 days and the settlement will be reported on that date. Post the matter on 30.8.2017 for reporting settlement.

(R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 23.8.2017

For the Respondent